

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2982
TO BE ANSWERED ON 10.03.2026**

INCREASE IN HONORARIUM TO SANITATION SUPERVISOR/WORKER

†2982. SHRI SUNIL KUMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Sanitation supervisors and Sanitation workers do the sanitation work in the Panchayats in the country including Bihar;
- (b) if so, whether the Sanitation supervisor get Rs. 5000 to 7000 per month as honorarium and the sanitation worker gets only Rs. 100 per day; and
- (c) whether the Government will consider increasing the honorarium of the said Sanitation Supervisors and Workers in view of inflation and fixing a uniform minimum wage for them in the country, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (c): Sanitation is a State subject under the VIIth Schedule of the Constitution of India. Engaging Sanitation Supervisors/Sanitation Workers or other manpower for sanitation service delivery by States/UTs, Providing remuneration and other benefits to them falls under the purview of respective State/UT Governments. Minimum wages are fixed and revised by the concerned State Governments including the Government of Bihar from time to time.
